

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) :

(a) No, Sir.

(b) Does not arise.

[Translation]

Deaths due to Measles

3577. SHRI SHYAM BIHARY MISRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of children died due to measles during the last year in the country ;

(b) the number of Primary Health Centres in the country wherein vaccines for six major diseases of children are not available;

(c) the reasons therefor; and

(d) the remedial steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) According to available reports from State Health Authorities, 814 deaths following measles were reported during 1992.

(b) to (d) Adequate quantities for covering 100% infants against six vaccine preventable diseases are supplied to the State under the Immunization Programme. Further distribution of the vaccines to the Primary Health Centres and other health facilities is done by the State Health authorities.

[English]

Purchase of Modern Equipments

3578. SHRI DHARMANNA MONDAYA }
ASDULSHRIMATI SURYA } :
KANTA PATIL }

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government Medical College and Hospital, Nagpur has submitted any proposal for purchase of equipments through Government of Maharashtra to the Union Government for financial assistance;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) Yes, Sir. Government Medical College, Nagpur have sought Central assistance for upgradation of medical care facilities and equipping the hospital with super-speciality services.

(c) There is no Central scheme for upgradation of State medical colleges, which is primarily the responsibility of the States. The Ministry of Health would, however provide technical assistance in case the State Government so desired.

Tele medicine

3579. SHRI GURUDAS KAMAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to start Telemedicine villages in metropolies

(b) if so, the details thereof; and

(c) the number of telemedicine villages likely to be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR):

(a) No, Sir.

(b) and (c) Do not arise.

Tribal Development Schemes

3580. SHRI GOPI NATH GAJAPATHI : Will the Minister of WELFARE be pleased to state :

(a) whether the tribal development scheme are not making satisfactory progress in several States ;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to implement those schemes effectively ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No, Sir.

(b) and (c) : Do not arise.

Extension of Sixth Schedule Provisions

3581. PROF. M. KAMSON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received any request for the extension of provisions of the Sixth Schedule of the Constitution to the hill districts of Manipur;

(b) if so, the details thereof;

(c) the action taken thereon; and

(d) the time by which such provisions are likely to be extended to the above said areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) and (b) A number of memoranda and representations have been received from the Members of Manipur Hill District Council, Members of Parliament, and other public leaders for extension of the Sixth Schedule of the Constitution to Manipur.